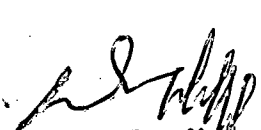


C. A. T. Bench, JAIPUR

Date of Order	Orders
23.9.93	Mr. R. N. Mathur - Counsel for applicant The M.P. for filing joint application is allowed. The M.P. stands disposed of.  (O. P. Sharma) Administrative Member  (D. L. Achta) Vice-Chairman
	Copy sent to the app. and p. imp. and (M. Bhanu) on with 73986 2400 date 12-10-93 9